

[28 November, 2000]

RAJYA SABHA

(b) to (e) In view of the reply to part (a) above, the questions do not arise.

Activation of telephones in Dilshad Colony, Delhi

860 MISS FRIDA TOPNO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that new underground telephones cables which were laid in Dilshad Colony, Delhi-95 in February, 2000 have **either not** been activated or have become dead due to negligence of local officials;

(b) if so, the action taken or proposed to be taken against the local officials; and

(c) by when the underground telephone cables which have become dead would be re-activated and put to use?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Government is aware about laying of telephone cable network in Dilshad Colony. These cables were laid for two pillars. Cables for Pillar No. SHD-156 were laid in January, 2000 and made over to area unit for putting it into use on 22.1.2000. Cable work for another Pillar No. SHD-352 was started in January, 2000 but could not be completed due to shortage of material and then onset of monsoon. However, this work resumed subsequently and is likely to be completed by 31.12.2000. There is no negligence on the part of local officials in this regard.

(b) Not applicable in view of (a).

(c) No cable has become dead. The balance network of Pillar SHD-352 is likely to be commissioned by 31.12.2000.

Development of Communication system in UP

† 861. PROF. R.B.S. VARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the amount spent in Uttar Pradesh during the last three years on the development of communication system;

(b) whether the communication system is still in miserable condition in this State as compared to the other States;

(c) if so, the reasons therefor; and

† Original notice of the question was received in Hindi.